

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

LOK SABHA

UNSTARRED QUESTION No. 1784

Answered on Monday, March 10, 2025/Phalguna 19, 1946 (Saka)

Relief Measures from Flood in Rajasthan

† 1784. Shri Bhajan Lal Jatav:

Will the Minister of FINANCE be pleased to state:

- (a) the details of measures taken by the Government to provide relief to the people of Hindaun-Karauli region of Rajasthan which was affected by the floods in August last year;
- (b) the amount of compensation paid to the farmers of Karauli-Dholpur for the crops damage caused due to floods in the said area;
- (c) whether the Government has formulated any plan to strengthen the flood management and early warning system and to increase posts in NDRS/Civil Defence in the area;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is working on a drainage and water conservation measures for flood control; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) and (b): The primary responsibility for disaster management and providing relief rests with the State Governments. For this purpose, State Disaster Response Fund (SDRF) is already placed at their disposal. Central Government has notified items and norms for providing assistance from SDRF including relief to farmers for crop damage & clearance of debris. In the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure. Farmers are also entitled to compensation for crop loss under the Pradhan Mantri Fasal Bima Yojana Scheme of the Ministry of Agriculture and Farmer Welfare.

An amount of Rs. 5027.10 crore is available with Rajasthan Government as on 1st April 2024 for management of relief & mitigation necessitated by notified natural disasters, including flood in the affected areas. Besides this, in order to support the affected people of the State, Central Government has released Rs. 1715.00 crore in the year 2024-25 as central share of SDRF and SDMF for undertaking relief and mitigation measures including floods.

(cont..)

(c)to (f):The Central Government has undertaken a multi-pronged strategy for disaster management, by developing a holistic, proactive, multi-disaster oriented and technology driven strategy through prevention, mitigation, preparedness and response. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

As a part of flood management, Central Water Commission (CWC) issues station-specific flood forecasts to concerned stakeholders at identified river locations in consultation with State Government/ Project Authorities. This includes inflow forecasts at identified reservoirs for proper reservoir regulation. In addition to short range forecast, CWC also prepares 7 days advisory flood forecast through basin specific mathematical models using IMD weather forecast product and near real time satellite rainfall estimates. CWC has a network of 04 Level Forecasting Stations and 11 Inflow Forecasting Stations for the State of Rajasthan.

At the ground level, the Disaster Management Department of concerned State collaborates with agencies like the National Disaster Response Force(NDRF), State Disaster Response Force and Civil Defence to enhance disaster preparedness and response capabilities. Besides, before start of Monsoon season, NDRF (Force) in consultation with the State authorities, and based on the forecast of early warning agencies i.e. Indian Meteorological Department (IMD) and Central Water Commission (CWC), pre-positions its specialized teams in vulnerable locations in the country for prompt response. Based on the ground situation and with coordinated efforts at various levels, including State government (Civil Defence), the requisite NDRF (Force) is provided to States.
